

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1714  
ANSWERED ON:04.12.2012  
RECOMMENDATIONS OF ARC REPORT ON RIOTS  
Kalmadi Shri Suresh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the salient features of the recommendations contained in the second Administrative Reforms Commission (ARC) report titled 'Public Order Justice for each and peace for all';
- (b) whether in pursuance of these recommendations the Union Government is contemplating to make direct intervention in situations arising out of riots which can breach the constitutional framework;
- (c) if so, the details thereof;
- (d) whether the State Governments have been consulted on this issue; and
- (e) if so, the details and the response of various States in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a): The Report titled 'Public Order: Justice for each – Peace for all' of the Second Administrative Reforms Commission (ARC) contained in the Fifth Report, deals with public order, policing and attendant issues related to the criminal justice system. The report contains 165 Recommendations under 51 headings.

(b) to (e): The Second Administrative Reforms Commission vide recommendation No. 46 (Para 8.2.15) – 'Obligations of Union and States' has given recommendations and the same was referred to the Second Commission on Centre-State Relations (CCSR) constituted by the Union Government under the Chairmanship of Mr. Justice M.M. Punchhi (Retd.). The Commission has submitted its report on 31.03.2010. The reports of the CCSR, containing 273 recommendations, have been circulated to various Ministries/Departments/ State Governments/Union Territory Administrations for their comments/response. Comments/Response from all Ministries/Departments, except four Ministries/Departments have been received. Sixteen State Governments have furnished complete inputs whereas five State Governments have sent part information.